

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 05.01.2017


ORDER NO. 03 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **190 of 2016 for CESTAT Delhi** to the extent indicated below :-

From 06.01.2017 to 13.01.2017 at 10.30 a.m. Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (T) will hear Excise & Customs Division Bench matters.

From 06.01.2017 to 13.01.2017 at 2.30 p.m. Hon'ble Shri V. Padmanabhan, Member (T) will hear Single Member bench matters as notified.

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar